

Exemption from income-tax is to be given by the Income Tax Officer in regular assessment proceedings annually on the basis of return filed by a trust. Assessment is completed after the Income Tax Officer goes into the satisfaction of the aforesaid provisions of law. The assessment year in vogue is 1982-83. In a very large number of trusts established during 1980-81, the first assessment would not have even been completed. In trusts established in 1981-82, the return of income for the first assessment year would not even be due.

Trusts and institutions which are notified by the Central Government in terms of section 10(23C) (iv)/(v) of the Income-tax Act, 1961 are exempt from income-tax till the validity of the notification expires.

The number of such institutions/trusts which have been established during the financial year 1980-81 and 1981-82 and which have been notified by the Central Government under section 10(23C) (iv)/(v) of the Income-tax Act, 1961 is five. The names and addresses of these alongwith their locations are as under:

1. Sanjay Gandhi Memorial Trust, 12, Willingdon Crescent, New Delhi.

2. Akhil Bhartiya Anusuchit-jati Parishad, 134, North Avenue, New Delhi.

3. India Islamic Cultural Centre, 8931, Naya Mohalla, Pul Bangash, Delhi.

4. Rajasthan Police Personnel Welfare Trust, Police Headquarters, Jaipur.

5. Tripura Relief Committee, C/o Dr. A. V. Baliga Foundation, Link House, Bahadur Shah Zafar Marg, New Delhi.

Once the trusts are notified under section 10(23C)(iv)/(v) of the Income-tax Act, 1961, the question of their

filing return of income from which the details of their income can be ascertained does not arise.

Parking area at Delhi Airport

4148. SHRI H. N. NANJE GOWDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware that the parking area at the Delhi Airport is having very deep and long holes and is also in a dilapidated condition and thus it is impossible to take out vehicles; and

(b) if so, the steps taken by the Ministry to set right the parking area?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b). Construction work is in progress to extend the car park in front of the International Arrival Block at Delhi airport to meet the requirements during the Asian Games. As a result of dumping of building material and movement of heavy vehicles the condition of the existing parking area has become dilapidated. This work will be completed early this month and the car park will be restored to good condition.

Trade gap with France

4149. SHRI B. D. SINGH:

SHRI RASHEED MASOOD:

SHRI RAJESH KUMAR SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether there had been widening trade gap with France and there has been stagnation in India's exports to France whereas imports from that country have been on the increase;

(b) if so, details thereof and the reasons therefor; and

(c) the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) to (c). At the recent meeting of Indo-French committee on Economic and Technical Cooperation held in New Delhi on 1-4 October, 1982, the question of India's adverse balance of trade with France was taken up. The French side felt that our exports were likely to increase in view of the renewal of the Multi Fibre Arrangement and the efforts of the French authorities to have a French Buyers' Mission organised in the near future.

The talks have helped to understand each others concerns and problems and have created an atmosphere of goodwill for improving trade and economic relations between the two countries. As for improvements in trade prospects, it may be mentioned that France's external commercial relations are governed by EEC regulations but the French willingness to send a purchase mission and consider other measures will no doubt help to improve these.

रुपये का डालर की तुलना में
अधमूल्यन

4150. श्री फुल चन्द वर्मा :

श्रीमति किशोरी सिन्हा :

डा० सुब्रह्मण्यम स्वामी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में भारतीय रुपये का डालर की तुलना में अधमूल्यन किया गया है;

(ख) यदि हाँ, तो इस सम्बन्ध में विस्तृत सूचना क्या है;

(ग) क्या इस अधमूल्यन के परिणामस्वरूप देश को आर्थिक हानि हुई है या होगा; और

(घ) यदि हाँ, तो इसके कारण तत्काल किस सीमा तक हानि होगी ?

वित्त मंत्री (श्री प्रकाश मुखर्जी) :
(क) और (ख). पहली जनवरी, 1982 और 25 अक्टूबर, 1982 को अमेरिकी डालरों और विभिन्न करेंसियों की तुलना में भारतीय रुपये का मूल्य इस प्रकार था:—

निम्नलिखित तारोखों को इन करेंसियों के बराबर रुपया राशि
पहली जनवरी, 1982 25 अक्टूबर, 1982

विदेशी करेंसी

पौण्ड स्टलिंग	17,35	16,40
अमेरिकी डालर	9,1194	9,7636
ड्यूश मार्क	4,0723	3,8184
येन	0,0416	0,0352
फ्रांसीसी फ्रांक	1,6050	1,3552
स्वीडिश फ्रांक	5,0949	4,4444